THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated Shillong 11th November, 2024

No.HCM.II/123/2015/Pt/Estt./205: The High Court of Meghalaya is pleased to declare the following days to be observed as holidays in the High Court of Meghalaya, Shillong during the year 2025:

| Sl.No | Holiday | Date | Days | Number of Days |
|-------|--|--|-------------------------|-------------------|
| 1. | New Year's Day | 1st January | Wednesday | 1 day |
| 2. | Winter Vacation | 2 nd January to 25 th January | Thursday to Saturday | 24 days |
| 3. | Republic Day | 26 th January | Sunday | 1 day |
| 4. | Holi | 14th March | Friday | 1 day |
| 5. | Id-Ul-Fitr | 31st March | Monday | 1 day |
| 6. | Mahavir Jayanti | 10 th April | Thursday | 1 day |
| 7. | Good Friday | 18 th April | Friday | 1 day |
| 8. | High Court Holiday | 21st April | Monday | 1 day |
| 9. | Shad Suk Mynsiem | Date to be notified | | 1 day |
| 10. | Id-Ul-Zuha | 7 th June | Saturday | 1 day |
| 11. | Rev. Thomas Jones Day | 22 nd June | Sunday | 1 day |
| 12. | Behdienkhlam Festival | 14 th July | Monday | 1 day |
| 13. | U Tirot Singh Day | 17 th July | Thursday | 1 day |
| 14. | Independence Day | 15 th August | Friday | 1 day |
| 15. | Janmashtami | 16 th August | Saturday | 1 day |
| 16. | Unitarian Day | 18 th September | Thursday | 1 day |
| 17. | Dussehra (Durga Puja) | 29 th September to 3 rd October | Monday to Friday | 5 days |
| 18. | Mahatma Gandhi's Birthday | 2 nd October | Thursday | l day |
| 19. | Diwali (Deepavali) | 20 th to 21 st October | Monday to Tuesday | 2 days |
| 20. | Guru Nanak's Birthday | 5 th November | Wednesday | 1 day |
| 21. | Wangala Festival | 7 th November | Friday | 1 day |
| 22. | Seng Kut Snem | 23 rd November | Sunday | 1 day |
| 23. | Nongkrem Dance | Date to be notified | | 1 day |
| 24. | Pa Togan N Sangma | 12 th December | Friday | 1 day |
| 25. | Death Anniversary of "U Soso Tham" | 18 th December | Thursday | 1 day |
| 26. | Winter Vacation including Christmas Holiday and "U Kiang Nangbah Day" | 19 th to 31 st December | Friday to Wednesday | 13 days |

Restricted Holidays List for the High Court of Meghalaya:

| Sl.No | Holiday | Date | Days | Number of Days |
|-------|--------------------------------|---------------------------|--------|-------------------|
| 1. | Ram Navami | 6 th April | Sunday | 1 day |
| 2. | Buddha Purnima | 12 th May | Monday | 1 day |
| 3. | Muharram | 6 th July | Sunday | 1 day |
| 4. | Milad-Un-Nabi or Id-e Milad | 5 th September | Friday | 1 day |

Note: -

- 1. In addition to the aforesaid holidays the High Court shall remain closed on such days as are observed as Local Holidays in Executive Offices and also on days which are observed as Public Holidays under Section 25 of the Negotiable Instrument Act, 1881 (XXV of 1881).
- 2. If any of the festival does not fall on the date notified above, necessary notification changing the date will be issued in due course of time.
- 3. Compensatory two Saturdays in the year 2025 shall be declared as working days at the discretion of the Hon'ble the Chief Justice, in lieu of 19th & 20th December, 2024 having been declared as Christmas Holidays.

REGISTRAR GENERAL

Memo. No.HCM.II/123/2015/Pt/Estt./205-A Dated, Shillong 11th November, 2024 Copy to: -

- 1. The Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
- 2. The P.S. to Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
- 3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
- 4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, Addl. Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
- 5. The Secretary to the Government of Meghalaya, Law Department, Shillong for favour of kind information.
- 6. The P.S. to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
- 7. The Member Secretary, Meghalaya State Legal Services Authority, Shillong for favour of kind information.
- 8. The Director, Meghalaya State Judicial Academy, Shillong for favour of kind information.
- 9. All District & Sessions Judges in Meghalaya for favour of kind information.

- 10. The Registrar (Administration), High Court of Meghalaya, Shillong for favour of kind information.
- 11. The Registrar (Judicial Service)-cum-Central Project Coordinator, High Court of Meghalaya, Shillong for favour of kind information.
- 12. The Joint Registrar (Listing), High Court of Meghalaya, Shillong for favour of kind information.
- 13. The Judicial Magistrate First Class, Sub-Divisional Court, Sohra/ Amlarem/ Dadenggre for favour of kind information.
- 14. The Manager IT, High Court of Meghalaya, Shillong for favour of kind information.
- 15. The President/Secretary, High Court Bar Association, Shillong for favour of kind information.
- 16. All Joint Registrars/Deputy Registrars/Assistant Registrars/Superintendents, High Court of Meghalaya, Shillong for favour of kind information.
- 17. The Deputy Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
- 18. The President/Secretary, all Bar Associations in Meghalaya for favour of kind information.
- 19. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
- 20. Notice board.

21. Office File.

REGISTRAR GENERAL

3355